

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Forward Shoes India Private Limited Date of Commencement of Liquidation: 11-12-2018; List of Stakeholders as on Date: 22-02-2019; Name of IP: Ms. Kavitha Surana; Last 5 digit of registration number: 10435

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				12513825				NA
3	Secured financial creditors	01	1548989956.31	01	1548989956.31	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	03	165365004.00	01	88948169.00	0	76416835	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	01	15683467.00	01	15683467.00	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	47092939.07	23	39762782.14	0	7330156.93	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		31	1777131366.37999	26	1705898199.45	0	83746991.93	0	